#### HIGH COURT OF JAMMU AND KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

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Subject:

Re-assigning of assigned Bail Applications and petitions up to the year 2005, assigned to Hon'ble Mr. Justice Tashi Rabstan (Former Chief Justice) and Hon'ble Mr. Justice Puncet Gupta (Former Judge).

#### ORDER

#### No: 139 /RJ/HCWJ/2025

With a view to ensure speedy disposal of the Bail Applications and petitions up to the year 2005, earlier assigned to Hon'ble Mr. Justice Tashi Rabstan (Former Chief Justice) and Hon'ble Mr. Justice Puncet Gupta (Former Judge), Hon'ble the Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to re-assign the following Bail Applications and petitions up to the year 2005 to the various Hon'ble Benches as per details tabulated herein below;

S.No.	Name of the Hon'ble Judge	Cases assigned
1.	Hon'ble Mr. Justice Javed Iqbal Wani	As per Annexure-"A" appended herewith.
2.	Hon'ble Mr. Justice Rahul Bharti	As per Annexure-"B" appended herewith.
3.	Hon'ble Ms. Justice Moksha Khajuria Kazmi	As per Annexure-"C" appended herewith.
4.	Hon'ble Mr. Justice Mohd Yousuf Wani	As per Annexure-"D" appended herewith

The assigned matters shall be heard by the Hon'ble Benches through physical/virtual mode, as per the place of availability of sitting of Hon'ble Benches, irrespective of change of roster.

By Order.

No:1026-32 /RJ/HCWJ/2025

Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Jammu, for kind information.

2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.

3. Secretary to Hon'ble Mr./Mrs. Justice

.... for kind information of their Lordships.

14. In charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.

5. In charge Library, High Court of J&K and Ladakh Jammu, for information and keeping the record of the same.

6. Joint Registrar/Deputy Registrar/Assistant Registrar, Computer, Digitization, LPA, PIL, OWP/SWP/WP (C)/Civil, Criminal & Arbitration Section, for information and necessary action.

7. Order file.

Registrant budicial Child M M U. Valed: 9.05.2025

Dated: 09 .05.2025

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## HIGH COURT OF JAMMU AND KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

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### Annexure-"A"

# Re-assigning of assigned Bail Applications and petitions up to the year 2005 to Hon'ble Mr. Justice Javed Iqbal Wani

S.NO.	TYPE	NO.	Year	PETITIONER	RESPONDENT	BENCH
1.	SWP	1587	2002	MADAN LAL AND ORS	STATE OF J AND K	SINGLE BENCH
2.	SWP	37	2003	M.APPA RAO	U.O.I AND ORS.	SINGLE BENCH
3.	SWP	177	2005	INDER SINGH SLATHIA	STATE TH.URBAN LOCAL BODIES AND ORS.	SINGLE BENCH

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High Court of J&K

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### HIGH COURT OF JAMMU AND KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-"B"

# Re-assigning of assigned Bail Applications and petitions up to the year 2005 to Hon'ble Mr. Justice Rahul Bharti

S.NO.	TYPE	NO.	Year	PETITIONER	RESPONDENT	BENCH
1.	OWP	122	2001	ADMINISTRATOR, JAMMU	CHAIRMAN, SPL. TRIBU	SINGLE
1.	0 11 1			MUNICIPALITY	NAL AND ORS	BENCH
			2002	SYED AHMED AND ORS.	U.O.I. TH.MIN.OF	SINGLE
2.	OWP	215			SOCIAL WELFARE	BENCH
					AND ORS.	
3.	OWP	933	2002	RAJINDER SINGH	STATE OF J AND K	SINGLE
J.	O VV 1	755	2002	IOGINDER BINGII	AND ORS.	BENCH
4.	OWP	955	2002	ROMESH CHANDER AND	STATE OF J AND K	SINGLE
4.				ORS.	AND ORS.	BENCH
	OWP	153	2004	POONAM SHARMA AND ORS	J AND K.	SINGLE
5.					SPL.TRIBUNAL AND	BENCH
					ORS.	
				NATIONAL		SINGLE
6.	CFA	22	2005	HYDROELECTRIC POWER	LAXMI DEVI AND ORS	BENCH
				CORPN.LTD.		:
7	CEA	CFA 25	5 2005	DADKACH KOUD	AMARJEET SINGH	SINGLE
7.	CFA	23	2005	PARKASH KOUR	AWARJEET SINGH	BENCH

High Court of J&K

## HIGH COURT OF JAMMU AND KASHMIR AND LADAKH



(Office of the Registrar Judicial at Jammu)

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### Annexure-"C"

Re-assigning of assigned Bail Applications and petitions up to the year 2005 to Hon'ble Ms. Justice Moksha Khajuria Kazmi

S.NO.	TYPE	NO.	Year	PETITIONER	RESPONDENT	BENCH
1.	OWP	660	2003	MOHD.SADEEQ AND ORS.	STATE TH. SOCIAL WELFARE AND ORS.	SINGLE BENCH
2.	OWP	163	2004	RAM RATTAN SHARMA	U.O.I AND ORS.	SINGLE BENCH
3.	OWP .	380	. 2004	KARAN SINGH AND ORS.	STATE TH. SPECIAL TRIBUNAL AND ORS	SINGLE BENCH
4.	OWP	480	2004	SURISHT'A DEVI	J AND K SPL.TRIBUNAL AND ORS.	SINGLE BENCH
5.	OWP	716	2004	INHABITANTS OF VILLAGE SILA BARDARI	STATE TH.FOREST DEPTT. AND ORS.	SINGLE BENCH
6.	OWP	1176	2004	DES RAJ AND ORS.	MEMBER, J AND K SPL.TRIBUNAL AND ORS	SINGLE BENCH
7.	OWP	814	2005	SURAM SINGH AND ORS.	STATE TH.URBAN DEV.DEPTT AND ORS.	SINGLE BENCH
8.	CFA	27	2005	IMRAN RAJA ANSARI AND ANR. ( LRs OF MOULVI IFTIKAR HUSSAIN ANSARI )	JASBIR KOUR AND ORS. ( LRs OF S.GURBACHAN SINGH) AND ORS.	SINGLE BENCH
9.	OWP	378	2005	VEER KUMAR KOUL	J AND K SPL. TRIBUNAL AND ORS.	SINGLE BENCII

High Court of J&K





(Office of the Registrar Judicial at Jammu)

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### Annexure-"D"

## Re-assigning of assigned Bail Applications and petitions up to the year 2005 to Hon'ble Mr. Justice Mohd Yousuf Wani

S.NO.	TYPE	NO.	Year	PETITIONER	RESPONDENT	BENCH
1.	Bail App	64	2021	MOHD HANIEF	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION UDHAMPUR	SINGLE BENCH
2.	Bail App	372	2021	SUMEET ZUTSHI	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION GANDHI NAGAR JAMMU AND ANOTHER	SINGLE BENCH
3.	Bail App	250	2022	MOHD IMRAN AND OTHERS	U T OF J AND K TH POLICE STATION MALHAR BILLAWAR KATHUA	SINGLE BENCH
4.	ВаіІ Арр	13	2024	PYARE LAL AND OTHERS	U T OF J AND K TH SHO POLICE STATION NOWSHERA RAJOURI AND ANOTHER	SINGLE BENCH
5.	Bail App	14	2024	AJAZ AHMAD AND ANOTHER	U T OF J AND K TH SHO POLICE STATION POONCH AND ANOTHER	SINGLE BENCH
6.	Bail App	21	2024	ROZEE AND OTHERS	U T OF J AND K TH SHO POLICE STATION RAJ BAGH KATHUA	SINGLE BENCII
7.	Bail App	. 26	2024	SHAZAD AHMED KHAN	U T OF J AND K TH SHO POLICE STATION POONCH AND ANOTHER	SINGLE BENCH
8.	Bail App	35	2024	KOUSHAL MEHRA	U T OF J AND K TH SHO POLICE STATION POONCH AND ANOTHER	SINGLE BENCH
9.	Bail Арр	36	2024	MOHD SHABIR	U T OF J AND K TH SHO POLICE STATION MENDHAR POONCH	SINGLE BENCH
10.	Bail App	38	2024	MANDEEP SINGH TH JASVIR KOUR	U T OF J AND K TH SHO POLICE STATION BANIHAL RAMBAN	SINGLE BENCH
11.	Bail App	40	2024	SYED YAWAR AMIN AND ANOTHER	U T OF J AND K TH SSP RAMBAN AND ANOTHER	SINGLE BENCH
12.	Bail App	42	2024	MOHD TOUSIF	STATION HOUSE OFFICER POLICE STATION NOWABAD JAMMU	SINGLE BENCH
13.	Bail App	48	2024	VIJAY KUMAR ALIAS VIJAY SALARIA	U T OF J AND K TH SHO POLICE STATION UDHAMPUR AND ANOTHER	SINGLE BENCH

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